

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 2053
ANSWERED ON 23.12.2022

REVENUE FROM FREIGHT TRAFFIC

2053. SHRI HARBHAJAN SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the percentage increase in revenue from freight traffic by Railways during the last three years;
- (b) the extent to which the demand for freight traffic was met by the Railways during the last three years; and
- (c) the steps taken to augment the traffic facility to meet the pace of development in the country?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.2053 BY SHRI HARBHAJAN SINGH ANSWERED IN RAJYA SABHA ON 23.12.2022 REGARDING REVENUE FROM FREIGHT TRAFFIC

(a) The percentage increase in revenue from freight traffic by Railways during the last three years vis-à-vis previous year is as under:

(₹ in crore)			
Year	Freight Revenue	Variation over previous year	% age variation
2019-20	1,13,487.89	(-)13,944.83	(-)10.94%
2020-21	1,17,231.82	3,743.93	3.30%
2021-22	1,41,096.39	23,864.57	20.36%
2022-23 (upto Nov-2022)	1,03,846.98	14,442.51	16.15%

(b) & (c) Indian Railways is constantly in touch with its customers. Its focus is on meeting the needs of freight in terms of timely availability, reliable service and proper handling of cargo. Ministry of Railways has schemes to attract private investment in General Purpose Wagons, Special Purpose/High Capacity wagons and Automobile carrier wagons. Various steps taken by the Railways for speedy sanction and implementation of rail projects including augmentation of Traffic Facility include (i) setting up of Gati Shakti units (ii) prioritisation of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of projects at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and wildlife clearances and for resolving other issues pertaining to projects.
